

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 22 /Confdl./2018  
II-3-1/2018

Bilaspur, dated the 19<sup>th</sup> January, 2018

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 01.02.2018:-

**TABLE**

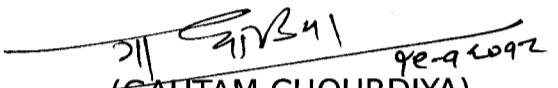
<b>Sl. No.</b>	<b>Name</b>	<b>Posted as</b>
(1)	(2)	(3)
1.	Ku. Satpreet Kour Chhabra, D/o Shri Surendra Singh Chhabra	I Civil Judge Class-II, Bilaspur
2.	Shri Dwijendra Nath Thakur, S/o Shri Avanindra Nath Thakur	II Civil Judge Class-II, Bilaspur
3.	Shri Avinash Kumar Dubey, S/o Shri Awadesh Dubey	VI Civil Judge Class-II, Raipur
4.	Ku. Ankita Kaushik, D/o Shri Dwarka Prasad Kaushik	VI Civil Judge Class-II, Durg
5.	Ku. Priya Rajak, D/o Shri Chaman Lal Rajak	III Civil Judge Class-II, Rajnandgaon
6.	Shri Girivar Singh Rajput, S/o Shri Arjun	I Civil Judge Class-II, Janjgir
7.	Shri Ravi Kumar Mahobia, S/o Shri Shiv Kumar Mahobia	II Civil Judge Class-II, Raigarh
8.	Ku. Gayatri Bai, D/o Shri Sarwan Sai	IV Civil Judge Class-II, Ambikapur
9.	Shri Abhinav Dahariya, S/o Shri A.L.Dahariya	I Civil Judge Class-II, Dhamtari
10.	Ku. Akanksha Thakur, D/o Shri Anuj Ram Dhruw	Civil Judge Class-II, Kanker
11.	Ku. Purna Ahire, D/o Shri Melaram Ahire	I Civil Judge Class-II, Jagdalpur

Contd. 2/-

*[Signature]*  
19-1-2018

12.	Shri Ravi Kumar Kashyap, S/o Shri Ramratan Kashyap	II Civil Judge Class-II, Jagdalpur
13.	Ku. Akansha Beck, D/o Shri Ranveer Beck	Addl. Judge to the Court of I Civil Judge Class-II, Raigarh
14.	Shri Damodar Prasad Chandra, S/o Shri Ramadhin Chandra	II Addl. Judge to the Court of I Civil Judge Class-II, Korba
15.	Ku. Payal Topno, D/o Shri Alexander Topno	II Civil Judge Class-II, Janjgir
16.	Shri Narendra Kumar Tendulkar, S/o Shri Santosh Das Tendulkar	Civil Judge Class-II, Kawardha
17.	Ku. Preeti, D/o Shri P.R. Nagwanshi	III Civil Judge Class-II, Jagdalpur
18.	Shri Rakesh Singh Sori, S/o Shri Dushyant Singh Sori	V Civil Judge Class-II, Jagdalpur
19.	Smt. Soni Tiwari, W/o Shri Vinay Kumar Tiwari	I Civil Judge Class-II, Mahasamund

BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

Endt. No. 23 /Confdl./2018  
II-3-1/2018

Bilaspur, dated the 19<sup>th</sup> January, 2018

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

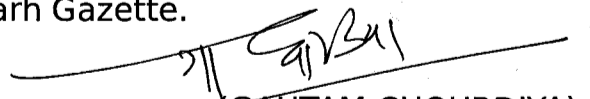
Contd. 3/-

- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (17)
- i. Ku. Satpreet Kour Chhabra, D/o Shri Surendra Singh Chhabra, E-36, Sector-2, Devendra Nagar, Gram/Tehsil/District - Raipur (C.G.) Pincode - 492001.
  - ii. Shri Dwijendra Nath Thakur, S/o Shri Avanindra Nath Thakur, Toori Hatri, Purani Basti, Near Jagannath Temple, District - Raipur (C.G.) Pincode - 492001.
  - iii. Shri Avinash Kumar Dubey, S/o Shri Awadesh Dubey, Ward No. 10, Shankar Nagar, Mahamaya Road, Kumhari, District - Durg (C.G.) Pincode - 490042.
  - iv. Ku. Ankita Kaushik, D/o Shri Dwarka Prasad Kaushik, Maa Amba Niwas, Jabdapara, Sarkanda, District - Bilaspur (C.G.) Pincode - 495001.
  - v. Ku. Priya Rajak, D/o Shri Chaman Lal Rajak, House No. 1080, Old Labour Court, GreenPark Colony, District - Bilaspur (C.G.) Pincode - 495001.
  - vi. Shri Girivar Singh Rajput, S/o Shri Arjun, Ward No. 18, Behind Bus Stand, Khairagarh, District - Rajnandgaon (C.G.) Pincode - 491881.
  - vii. Shri Ravi Kumar Mahobia, S/o Shri Shiv Kumar Mahobia, House No. 41, Hari Om Sadan, Ring Road No. 2, Gitanjali Enclave, Infront of Om Residency, District - Bilaspur (C.G.) Pincode - 495001.
  - viii. Ku. Gayatri Bai, D/o Shri Sarwan Sai, Village & Post - Pandripani (Patratoli, Thana & Tehsil - Patthalgaon, District - Jashpur (C.G.) Pincode - 496220.
  - ix. Shri Abhinav Dahariya, S/o Shri A. L. Dahariya, E-2/28, Guru Ghasidas Colony, New Rajendra Nagar, District - Raipur (C.G.) Pincode - 492001.
  - x. Ku. Akanksha Thakur, D/o Shri Anuj Ram Dhruw, Sihava Road, Beside Bidi Godam, Danitola, District - Dhamtari (C.G.) Pincode - 493773.
  - xi. Ku. Prerna Ahire, D/o Shri Melaram Ahire, G-12, Gomti Vihar, Amlidih, Thana - New Rajendra Nagar, District - Raipur (C.G.) Pincode - 492001.
  - xii. Shri Ravi Kumar Kashyap, S/o Shri Ramratan Kashyap, House No. E/1, Ward No. 17, Police Line Karli, District - Dantewara (C.G.) Pincode - 494441.
  - xiii. Ku. Akansha Beck, D/o Shri Ranveer Beck, G-2, R.D.A. Colony, Tikrapara, District - Raipur (C.G.) Pincode - 492001.
  - xiv. Shri Damodar Prasad Chandra, S/o Shri Ramadhin Chandra, Village & Post - Piharid, Tehsil & Thana - Malkharoda, District - Janjgir-Champa (C.G.) Pincode - 495691.

- xv. Ku. Payal Topno, D/o Shri Alexander Topno, House No. 553, Ward No. 4, Rambhatha, Neechepara, Behind Durga Manch, District - Raigarh (C.G.) Pincode - 496001.
- xvi. Shri Narendra Kumar Tendulkar, S/o Shri Santosh Das Tendulkar, Village & Post - Kachanda, Tehsil - Nawagarh, Thana - Shivrinarayan, District - Janjgir-Champa (C.G.) Pincode - 495556.
- xvii. Ku. Preeti, D/o Shri P.R. Nagwanshi, Gurunanak Ward No. 15, Charama, District - Kanker (C.G.) Pincode - 494337.
- xviii. Shri Rakesh Singh Sori, S/o Shri Dushyant Singh Sori, M.I.G.-85, Padmnabhpur, District - Durg (C.G.) Pincode - 491001.
- xix. Smt. Soni Tiwari, W/o Shri Vinay Kumar Tiwari, Ward No. 11, KirtiNagar, Nayapara, Sirgitti, District - Bilaspur (C.G.) Pincode - 495004.

*for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.*

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O./ ), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (29) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL  
१२-१-२०१२